

Parmar Adwin Antonabhai
 Tej Quarters,
 Room No.7, Opp. Urmil Apts.,
 Fatehgunj, Camp,
 Vadodara-380 002.

: Applicant

Versus

1. Union of India
 Through: Major R.S.Thakur,
 Officer commanding or
 his successors in office,
 Station Workshop EME
 Electrical and Mechanical
 Engineering Deptt., of Army.

Post: Station Workshop
 Vidyut Va Yantrik
 Ingniniyari Station
 Workshop, EME,
 Vadodara-390 008.

2. The Director General,
 Electrical and Mechanical Eng.
 Master General of Ordnance
 Branch, Directorate General
 of EME (CIV-2), P.O.DHQ,
 New Delhi-110 001.

: Respondents

Coram : Hon'ble Mr. M.M. Singh

: Administrative Member

Hon'ble Mr. R.C.Bhatt

: Judicial Member

O R D E R

Date: 11/2/1991

Per: Hon'ble Mr.M.M. Singh

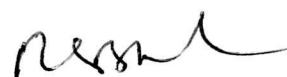
: Administrative Member

Heard Mr.Kartikey Raval, learned counsel for the applicant and Mr.P.S.Champaneri, learned counsel for the respondents.

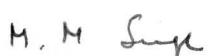
We find that by Annexure A-4, page-15 of the application the respondents had given a reply to the applicant to inform him that the matter of his appointment as a Turner is under consideration/investigation of the headquarters in consultation with the unit/establishment concerned, and a further communication in the matter will follow in due course. This reply was followed by another reply dated 19th November, 1988 (Annexure-S) whereby

the applicant has been informed that his case being
subjudiced ^M and he should await for Government approval.

It appears that the applicant filed application dated 13.6.1990 of which the respondents came to know. They apparently did not furnish a further reply pursuant to their reply of 29th August, 1988 to the applicant. We are of view that the application filed in this Tribunal should not come in the way of the respondents to give the reply according to rules and law on the subject. Therefore we feel that this application can be admitted and disposed of with a direction to Respondent No.2, Director General, Electrical and Mechanical Engineering, Master General of of Ordnance Branch, Directorate General of EME, Army Headquarters New Delhi to furnish a final reply to the applicant within a period of three months from the date of the receipt of this order. We hereby do the same. The application is finally disposed of without any order as to costs.



(R.C.Bhatt)
Judicial Member



(M.M.Singh)
Administrative Member

a.a.b.